

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2016 &
IA NOS. 496 & 530 OF 2016**

Dated: 9th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jaiprakash Power Ventures Ltd.	Appellant(s)
 Vs.		
M. P. Power Management Co. Ltd. & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava
Mr. Akshay Shandilya
Mr. Ashok Shukla (Rep.)

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Aashish Anand Bernard
Mr. Paramhans
Mr. S.S. Patel (Rep.) R-5

Ms. Ritika Singhal for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**